

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2013 & I.A. No.222 of 2013

Dated : 13th March, 2014

In the matter of :

M/s Lanco Kondapalli Power Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. K.V. Mohan

ORDER

There is no sitting of the Bench today.

The matter is fixed for further hearing on **4th April, 2014 .**

(Court Master)

rkt